## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2004/2/65/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Rashmita Das,

District & Sessions Judge,

Tinsukia.

Dated Guwahati, 29 April, 2025.

Sub:-

Station leave,

Ref:-

Your Letter No.DJT/2261/2025 dated 24.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 25.04.2025 till the morning of 29.04.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2004/2/66 /A, dated , 29-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

29.04.25 JT. REGISTRAR (VIGILANCE)